COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 103 OF 2016

Dated: 10th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Punjab Alkalies & Chemicals Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Devansh Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan Ms. Swapna Seshadri

Ms. Parichita Chowdhury for R-2

ORDER

At the request of the learned counsel appearing for the Appellant, list the matter for hearing on <u>25.01.2019</u>.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member